

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-08-2018

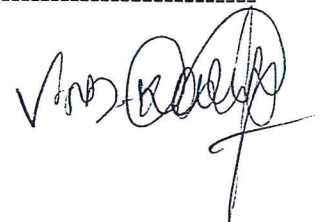
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/58,59,60/IB/2018
PETITION NUMBER : CP/541/IB/2018
NAME OF THE PETITIONER(S) : ICICI BANK LTD
NAME OF THE RESPONDENT(S) : MARG LTD & 3 ORS
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

E.DM PRAKASH .
Senior Counsel

Counsel for Applicant



Atk
V.M. KARTHIK,

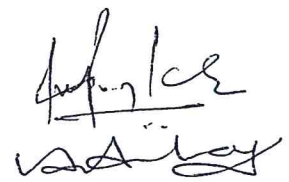
for Ramalingam & Associates

VIJAY KUMAR

Counsel for Resp.

V. J. ARUL RAJ

Counsel for Resp.



ORDER

Counsel for Applicant/Financial Creditor present. Counsel for Respondent/Corporate Debtor present. Both counsels made submissions. Matter is adjourned finally for making submissions. **Put up on 07.09.2018.**

-s/-

(S VIJAYARAGHAVAN)
Member (Technical)

-s/-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)